

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1157/(MAH)/2017
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES: Rubicon Formulations Pvt.Ltd.
 V/s.
 MCPL Private LIimited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AJAY KUMAR	Practising Company Secretary for Applicant	

ORDER

CP No. 1157/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. A professional from the side of Corporate Debtor is also present.

Submissions part heard. For further hearing, list this matter on 23.08.2017.

Sd/-
V. NALLASENAPATHY
 Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
 Member (Judicial)